

(c) whether it is also a fact that the said mines have few million tons of best coal; and

(d) whether Government propose to consider the desirability of starting the aforesaid mines?

The Minister of Steel, Mines and Metals (Dr. Chenna Reddy): (a) Yes, Sir.

(b) and (c). The coal in this area is of the sub-bituminous type and consists of alternating layers of dull and bright coal. It is generally weakly caking and not comparable with the metallurgical coals of the important Damodar Valley coal fields of West Bengal and Bihar. It is estimated that the reserves of coal likely to occur in the mines areas, may be of the order of 6 million tonnes, although it is doubtful whether this coal could be economically extracted.

Exploratory drilling by the Geological Survey of India is in progress in the area south of the old mines and would continue. A clearer picture will emerge only after the present investigation is completed in all respects.

(d) Does not arise.

#### Zonal and Divisional Advisory Councils of Railways

4243. Shri Nitiraj Singh Chaudhary: Will the Minister of Railways be pleased to state:

(a) the principles that govern nomination of non-officials to Zonal and Divisional Advisory Councils of Railways;

(b) whether persons representing trade are also nominated to the said Councils; and

(c) if so, whether representatives of Forest Contractors are also nominated?

The Minister of Railways (Shri C. M. Poonacha): (a) Nomination of non-officials at the Zonal and Divisional levels of Railway Users' Consultative Committees is based on the

principle of securing as wide a representation as is practicable of the various identifiable groups of rail users.

(b) and (c). Yes, subject to the conditions laid down.

#### Handicrafts and Handlooms Exports Corporation

4244. Shri George Fernandes: Will the Minister of Commerce be pleased to state:

(a) whether the attention of Government has been drawn to the allegations made against the Handicrafts and Handlooms Exports Corporation of India Ltd., in the 'The Current' Bombay weekly dated the 13th May, 1967 and 3rd June, 1967;

(b) whether there is any substance in the various allegations made; and

(c) if so, the steps being taken to rectify the situation?

The Minister of Commerce (Shri Dinesh Singh): (a) Yes, Sir.

(b) Most of the allegations in the two issues of the Weekly "Current" against H.H.E.C are not factually correct, or did not pertain to the Corporation.

(c) Does not arise.

#### Balance Sheets of Companies

4245. Shri N. K. Somani: Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) the average time taken after expiry of the financial year for public sector projects to submit their audited Balance Sheets; and

(b) whether the average time taken is more than that prescribed for private sector companies and steps Government propose to take to bring both at par?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) During the financial year, 1965-66, the average time taken

by the public sector companies for submitting their audited accounts to the shareholders at their general body meetings was 6 months and 12 days. 72.5 per cent of the Government companies submitted their audited balance-sheets within the prescribed period of six months from the close of the financial year. Out of the balance, 19.7 per cent submitted them within the period of 9 months by obtaining extension of time, which is allowable upto three months. 7.8 per cent of companies submitted their balance-sheets after a period of 9 months.

(b) From the available information, the average time taken by the private sector companies during the same year was 6 months and 17 days, i.e. 5 days more than by the public sector companies. The time-limit for submitting the audited balance sheets etc. to the shareholders at the annual general meeting is the same both for the public and the private sector companies and they are at par in this matter.

#### Trains Originating from Idgah, Agra

4246. **Shri Chittaranjan Roy:**  
**Shri Kameshwar Singh:**  
**Shri Y. A. Prasad:**  
**Kumari Rajani Gandha:**  
**Shri P. M. Sayeed:**

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that trains originating from Idgah, Agra Junction start without examination certificate;

(b) if so, the number of trains which originated without this certificate during the last five months; and

(c) the steps taken against this violation of safety rules?

**The Minister of Railways (Shri C. M. Poonacha):** (a) No.

(b) and (c). Do not arise.

#### आउट एजेन्सियां

4247. **श्री नाथूराम अहिरवार:** क्या रेलवे मंत्रो यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने ऐसे स्थानों पर आउट एजेन्सियां खोलने की योजना आरम्भ की है जहां रेलवे लाइनें नहीं हैं किन्तु परिवहन के लिये माल अत्यधिक है;

(ख) यदि हां, तो ऐसी आउट एजेन्सियां की संख्या कितनी है और ये किन-किन स्थानों पर खोली गई हैं; और

(ग) इन एजेन्सियों से रेलवे को कितनी वार्षिक आय है ?

#### रेलवे मंत्रो (श्री चे० मु० पुताबा) :

(क) बहुत पहले से रेलों की यह नीति रही है कि आउट एजेन्सियां उन स्थानों पर खोला जायें, जो रेलवे लाइन से दूर हों, लेकिन साथ ही जो सड़क परिवहन द्वारा किसी स्टेशन से सम्बद्ध हों और जहां पर काफी यातायात होता हो ।

(ख) इस समय चालू आउट एजेन्सियों की संख्या 179 है। एक विवरण जिसमें इन आउट-एजेन्सियों के नाम और उनसे सम्बद्ध स्टेशनों के नाम दिये गये हैं, सभा पटल पर रखा जाता है [पुस्तकालय में रख दिया गया। देखिये संख्या एल० टी०—870/67]

(ग) आउट एजेन्सियों से रेलों को कोई प्रत्यक्ष आमदनी नहीं होती इनका संचालन ठेकेदारों द्वारा होता है जो आउट एजेन्सी और सम्बद्ध रेलवे स्टेशन के बीच सड़क परिवहन की व्यवस्था करते हैं जिसके लिए वे अलग से प्रभार लेते हैं ।

#### Export of Sports Goods

4248. **Shri Narendra Singh Mahida:**  
**Shri Ramachandra Ulaka:**